

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. I.A. 368/2023

I.A. 765/2023

I.A. 4461/2023

In

C.P.(IB)-4076(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: Awaita Properties Pvt. Ltd.

V/s.

Tarapur Textiles Park Ltd.

Appearance

For Applicant : Adv. Mily Ghoshal a/w. Adv. Ritika Vijan in I.A.
446/2023 & I.A. 368/2023 and for Respondent in
I.A. 765/2023

For Respondent : Adv. Maulik Chokshi i/b. Adv. Amar Khanna for the
Applicant in IA 765 of 2023, and Respondent in IA
368 of 2023

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4461/2023

List on **04.07.2024**.

I.A. 368/2023

Learned counsel for the respondents submits that out of 10 items 7 items have already been submitted and are in the process of handing over balance 3 items.

The respondents are directed to handover files, documents and information relating to following 3 items to the RP:

1. List of allottees from whom advance taken towards inventory.
2. Details of work orders under execution, recently secured or in pipeline.
3. Details of project inventory

Compliance affidavit be filed within one week. List this matter on 25.07.2024.

I.A. 765/2023

At the request of the counsel for the applicant, list this matter on **12.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)